



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Srinagar.

Notification

20/9
Srinagar, of September, 2019

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SRO - In exercise of the powers conferred by section 5 of the Jammu and Kashmir Levy of Tolls Act, Samvat 1995, (Act No. VIII of 1995), the Government hereby exempt from payment of levy of tolls leviable under the said Act, the material which includes, food grains, tents, irons rods, lights, wires, bulbs and other decoration items to be imported into the State by Bhagwan Shree Lakshmi Narayan Dham, Jammu for holding "Prabhu Kripa Duk Nivaran, Samagam" at Bari Brahmana, District Samba w.e.f 20.09.2019 to 30.09.2019.

"Provided that the Governor of the said organization undertakes that the materials so imported into the State are exclusively meant for the aforesaid use only and shall be returned after completion of the event".

By Order of the Government of Jammu and Kashmir

Sd/-
(Dr. Arun Kumar Mehta) IAS,
Financial Commissioner,
Finance Department.
Dated: *20*-09-2019

No.ET/Estt/125/2015

Copy to the:-

- 1 Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
2. Excise Commissioner, J&K, Srinagar.
- 3 Deputy Commissioner, Toll Post Lakhanpur.
- 4 Osd to Hon'ble Advisor (V).
- 5 Private Secretary to Principal secretary, Finance.
- 6 Convenor, Bhagwan Shree Lakshmi Narayan Dham, Jammu.
7. Stoke file/Incharge website, Finance.

Adil Faheed
(Dr. Aadil Faheed)
Deputy Secretary to the Government
Finance Department